

31

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 216/16	TP 17/17	For compliance of office objections raised by registry	101	Vision Cinemas Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SWETA GHATAK. 78991 54545	PETITIONER	Sweta Ghatak

Counsel for petitioner is present. She has filed a withdrawal memo/application for permission to the petitioner company to withdraw the main petition on the ground that it is a transferred matter and that due to internal changes in the company, it cannot proceed further with this petition. The memo is recorded. The petitioner company is permitted to withdraw the petition with liberty to file a fresh petition if the petitioner company so desires.

In the result, the petition is dismissed as withdrawn with liberty to the petitioner company to file a fresh petition if it so desires. Communicate this order to ROC.


MEMBER (J)


MEMBER (T)